

HIGH COURT OF SIKKIM
GANGTOK

No. 50/HCS

Dated: 26/04/2019

OFFICE ORDER

In partial modification of Office Order 344/HCS dated 09.11.2016, Ms. Ranjeeta Pradhan, Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, North Sikkim shall hold charge of Principal Magistrate, Juvenile Justice Board (North) at Mangan in addition to her own duties, with effect from 01st May, 2019. She shall hold Juvenile Justice Board on the first and last Monday of every month depending on number of cases pending before the said Board and in case, if holiday falls on Monday, then she shall hold Board during the next working day, until further orders.

She shall avail the services of the staff of the Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, North Sikkim.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. : V (124)/Confdl/HCS/ 1292-307
Date: 26.4.19
Copy to:

1. Ms. Ranjeeta Pradhan, Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
2. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
4. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary-cum-Home Secretary, Government of Sikkim, Gangtok.
8. The Legal Remembrancer -cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (North) at Mangan.
10. The Principal Magistrate, Juvenile Justice Board (North)I/C at Mangan.
11. The Principal Magistrate, Juvenile Justice Board (East)I/C at Gangtok.
12. The Principal Magistrate, Juvenile Justice Board (South)I/C at Namchi.
13. The Principal Magistrate, Juvenile Justice Board (West)I/C at Gyalshing.
14. The District Magistrate (North) at Mangan.
15. The Joint Secretary, Home Department, Government of Sikkim for publication in the Government Gazette.
- ✓ 16. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
17. Notice Board,
18. Guard file &
19. File.


26-04-19
REGISTRAR